GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:4090
ANSWERED ON:18.12.2012
SPECIAL PACKAGE FOR NATURAL CALAMITY
Nishad Capt.(Retd.) Jainarayan Prasad;Ram Shri Purnmasi

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Kosi Flood tragedy of 2008 was declared a national calamity and a special package was allocated to the State of Bihar:
- (b) if so, the details thereof;
- (c) the details of the relief measures adopted by the State Government of Bihar including deployment of boats in relief and rescue missions; and
- (d) the measures taken by the Union Government to have a permanent solution for floods in Kosi river?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) & (b): There is no provision in the schemes of Calamity Relief Fund (CRF)/ now notified State Disaster Relief Fund (SDRF) and National Calamity Contingency Fund (NCCF)/ now notified National Disaster Response Fund (NDRF) for declaring a calamity as a "National Calamity". However, in case of a calamity of 'severe nature', the assistance to the concerned State Government is provided at national level in the form of logistic and financial support in order to meet the situation effectively.

There was no special package allocated to State of Bihar. However, for immediate relief, Government of India approved an amount of Rs. 497.35 crore from NCCF subject to the adjustment of 75 % balance available in the CRF account of the State for the instant calamity. In addition, an amount of Rs. 117.21 crore has been recommended by HLC as additional financial assistance over and above the extant norms for the families in dire need of immediate sustenance as well as operation of relief camps for the period over and above specified in the CRF norms. Further Rs. 2273.15 crore has also been allocated by concerned Central Ministries for repair, reconstruction/ rehabilitation in their respective sectors in the context of Kosi flood 2008.

- (c): As per information received from the State Government of Bihar, relief measure, adopted by the State Government are given at Annexure-I
- (d): The measures taken by Union Government to have permanent solution for floods in Kosi river is given at Annexure-II.